

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(6)न्याय/2017

जयपुर दिनांक: 10.08.2018

::ORDER::

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा निम्नांकित न्यायिक अधिकारियों को अपने पद के कार्य के अतिरिक्त उनके नाम के सम्मुख अंकित न्यायालयों में रिक्त पदों पर अग्रिम आदेशों तक एतद्वारा नियुक्त किया जाता है:-

S.No.	Name of officer with present post to whom additional appointment is to be given in addition to his own duties.	Name of newly created Commercial Court for which additional appointment is to be given.
	SARYA SHRI/MS:	
1.	Ramesh Kumar Joshi ADJ No.1, Ajmer	Judge, Commercial Court, Ajmer
2.	Deepak Kumar ADJ No.5, Jodhpur Metropolitan	Judge, Commercial Court, Jodhpur
3.	Rajeev Kumar Bijlani ADJ No.1, Kota	Judge, Commercial Court, Kota
4.	Pradeep Kumar Verma ADJ No.1, Udaipur	Judge, Commercial Court, Udaipur
5.	Harun Judge, Commercial Court No.1, Jaipur	Judge, Commercial Court No.2, Jaipur Judge, Commercial Court No.3, Jaipur Judge, Commercial Court No.4, Jaipur

Note:-

1. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
2. The cases in which there are direction for time bound disposal of case(s) shall be decided on priority basis.

By order of Governor

Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि राज्य मंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 8749 दिनांक 09.08.2018 के क्रम में।
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।

Joint Secretary, Law

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2018/8840

Date : 10.08.2018

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), RHC, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.**Concerned District & Sessions Judges** with the request to serve/circulate the copy of this order to the concerned **Officers/Commercial Courts/Courts//Treasury Officers** as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 6.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 7.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 8.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

10.8.18
REGISTRAR (ADMN.)